

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, "GULESTAN" BUILDING NO 26
PRESOT ROAD; BOMBAY-1

OA NO. 981/92

K U Kasabe
Office Superintendent
Central Ordnance Depot
Dehu Road; Pune

..Applicant

v/s.

Union of India
through the Secretary
Ministry of Defence
South Block
New Delhi 11 & 4 others.

..Respondent

Coram: Hon. Shri Justice S.K. Dhaon, V.C.
Hon. Ms. Usha Savara, Member (A)

APPEARANCE:

Mr. S P Saxena
Counsel
for the applicant

ORAL JUDGMENT:
(PER: S K Dhaon, Vice Chairman)

DATED: 1.2.93

The learned counsel for the applicant
states that he has now discovered that there is
✓ some technical ^{defect} fault in the application. He prays
for withdrawing the application with the liberty
to file a fresh application. Permission granted.

This application is dismissed.

U. Savara
(Usha Savara)

Member (A)

S.K.D
(S K Dhaon)
Vice Chairman

trk